

MR. SPEAKER: With or without lights, we would not have had the Question Hour.

12. 08 hrs.

PAPERS LAID ON THE TABLE

Annual Report of and Review on the working of Aeronautical Development Agency, Bangalore for 1990-91

[English]

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): I beg to lay on the Table-

- (1) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 1990-91 alongwith Audited Accounts.
- (2) A statement (Hindi and English versions) regarding Review by the Government on the working of the Aeronautical Development Agency, Bangalore, for the year 1990-91 [Placed in Library. See No.LT. 774/91]

Tea (Amendment) Rules, 1991, Imports (Control) (Amendment) Order, 1991 and Annual Report of and Review on the working of Gem and Jewellery Export Promotion council, Bombay, for 1990-91

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): I beg to lay on the Table:-

- (1) A copy of the Tea (amendment) Rules, 1991 (Hindi and English versions) Published in Notification No. S.O. 382(E) in Gazette of India dated the 4th June, 1991 under section 49 of the Tea Act, 1953. [Placed in Library. See No. LT-775/91]
- (2) A copy of the Imports (Control) Amendment) Order, 1991 (Hindi and English versions) Published in

Notification No. S.O 581 (E) in Gazette of India dated the 9th September, 1991 issued under section 3 of the Imports and Exports (control) Act, 1947.[Placed in Library See No. LT-776/91]

- (3) (i) A copy of the annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Bombay, for the year 1990-91 alongwith Audited Accounts.
- (ii) A Copy of the Review (Hindi and English versions) by the Government on the working of the Gem and Jewellery Export Promotion Council, Bombay, for the year 1990-91.[Place in Library. See No. LT-777/91]

Notification under Major Port Trusts Act, 1963. etc.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:-
 - (i) G.S.R. 308 (E) published in Gazette of India dated the 12th June, 1991 approving the New Mangalore Port Trust employees (Conduct) Fourth Amendment Regulations. 1991.
 - (ii) G.S.R. 314 (E) published in Gazette of India dated the 21st June, 1991 approving the Paradip Port Employees (recruitment, Seniority and Promotion) (Amendment) Regulations, 1991.